IN THE CENTRAL ADMINISTRATIVE TRIBUAL MUMBAI BENCH, MUMBAI.

Review Petition No. 12/2001 IN O.A. No. 857 of 1996

Tuesday this the inhay of April, 2001

HON'BLE MR. KULDIP SINGH, MEMBER (J) HON'BLE MRS. SHANTA SHASTRY, MEMBER (A)

Shri M.G. Bhalerao

..Applicant

Versus

Central Railway

..Respondents

ORDER BY CIRCULATION

Hon'ble Mr. Kuldip Singh, Member (J)

RA No.12/2001 has been filed by the applicant to review the order passed in OA 857/96 on 16.1.2001.

- 2. In the RA the applicant has again taken all the grounds taken in the OA. All the grounds were dealt in depth by the Tribunal and still if the applicant is not satisfied with the order passed in OA, then the remedy lies elsewhere. Futher, no error apparent on the face of record has been pointed out which may call for review of the same and moreso the RA does
 - 3. RA is accordingly rejected.

In out of

(MRS. SHANTA SHASTRY)
MEMBER (A)

(RULDIP SINGH)
MEMBER (J)

Rakesh

order/Judgement despatched to Applicant/Respondent (s) on 3014101

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